

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1228

ANSWERED ON:04.03.2010

SACHAR COMMITTEE

Chavan Shri Harischandra Deoram;Venugopal Shri K. C.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details regarding the status of implementation of Sachar Committee recommendations;
- (b) whether some State Governments are not keen in implementing the recommendations of the Committee;and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (c): The decisions taken by the Government on the follow up action on the recommendations of the Prime Minister's High Level Committee on Social, Economic and Educational Status of the Muslim Community of India (Sachar Committee) are implemented by the concerned Ministries/ Departments of the Central Government and the progress of implementation is monitored periodically. The status of implementation, as reported by various Ministries/Departments concerned, is annexed and is also available on the website of Ministry of Minority Affairs, i.e. www.minorityaffairs.gov.in.